

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF E&G GLOBAL ESTATES LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	E&G GLOBAL ESTATES LIMITED
2.	Date of incorporation of corporate debtor	21 st May 2008
3.	Authority under which corporate debtor is incorporated / registered	ROC – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45400MH2008PLC182480
5.	Address of the registered office and principal office (if any) of corporate debtor	6. New Shivsagar Society, Gangapur College Link Road, Thatte Nagar, Nashik, Maharashtra-422005
6.	Insolvency commencement date in respect of corporate debtor	24 th June 2020
7.	Estimated date of closure of insolvency resolution process	21 December 2020 (180 days from the Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Gajesh Labhchand Jain IP Regn No.: IBBI/IPA-001/IP-P-01697/2019 - 2020/12588
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: D-501, Clifton Soc, Raviraj Oberoi Marg, Shastri Nagar, Andheri (west), Mumbai 400053 Email: gajeshjain@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 502, Brookfield Society, Old Lokhandwala Complex Road, Opp. Ashok Academy, Andheri West, Mumbai -400053 Email: irp.engglobalestates@gmail.com
11.	Last date for submission of claims	8 th July 2020
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	i) CA Anil Raj Kotia (IBBI/IPA- 001/IP-P-1045/2017-2018/11718) ii) CA Jitendra Kothari (IBBI/IPA-001/IP-P00540/2017-2018/10965) iii) CS Hemanshu Kapadia (IBBI/IPA-002/IP-N00318/2017-2018/10923)
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: The relevant form for the submission of the claims can be downloaded from https://www.ibbi.gov.in/downloadform.html Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the E&G Global Estates Limited on 24.06.2020 for which order was received on the same date.

The creditors of E&G Global Estates Limited, are hereby called upon to submit their claims with proof on or before 08.07.2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 26th June 2020
Place: Mumbai

Gajesh Jain
Gajesh Labhchand Jain
(Interim Resolution Professional)

